

श्री राजीव
श्री 11/22

Declaration of Assets and Liabilities

Year 2021-22

I, Mohan Thaker, son/daughter/wife of Suryanath Thaker
aged 27 years, belonging to Bikaner Vaidya Sabha
service and presently working as per office Attendant
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*.

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20000	50000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	-	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	-	Gold 50 gram Silver 350 gram	-	-	-
(vii)	Other assets, such as values of claims / interests	5 कठा आपुल आपुल गंगा	13 कठा मिथुल पुल	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	532/ 71/84 भाउ मेरुडा पला	1325 विलासु	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	104 937 फीट	-	-	-
(iv)	Houses / Apartments etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as Interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	SBI - 600,000/-	-
	(ii) Loans from Financial Institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	AKXPT9077H	
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	—	—
	(iii) Sales Tax (Only in case of proprietary business)	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PAN No.

PTS/BCA-1013

Gender

M (M/F)

Date of Birth

14021965 (DD/MM/YYYY)

Class/Group

C

(A/B/C)

Cadre

Bekar vidhan Sabha patna

(Full Name e.g. B.A.S. Bihar Administrative Service)

B.S.S. Bihar Secretariat Service etc.)

Home District

BHOJPUR (Arra)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: MOHAN TIHAKUR

Designation: Office Asst. Agent

Department: Bekar vidhan Sabha patna

Place: PATNA

Date: 11-02-2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.